

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

216. C.P. (IB)/95(MB)2023

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON **08.09.2023**.

NAME OF THE PARTIES: Bank of Maharashtra

VS

Anil Ramchandra Kamle

SECTION : Sec 95(1) of IBC 2016

Presence: None Present

ORDER

It has been brought to our attention that the Hon'ble Supreme Court has given direction to the Resolution professional, not proceed to file the report. In view of thereof, the matter is adjourned sine die.

Sd/-
MADHU SINHA
Member(Technical)

/P/

Sd/-
REETA KOHLI
Member(Judicial)